

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35785/2012

(From the judgement and order dated 30/04/2012 in RP No.2398/2007 of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

SMT.PUSPITA SAHOO Petitioner(s)

VERSUS

SR. BRANCH MANAGER,ORIENTAL INS.CO.LTD. Respondent(s)

(With office report)

Date: 23/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. K.G. Bhagat,Adv.  
Mr. Dattatray Vyas,Adv.  
Ms. Neha Jain,Adv.  
Mr. Vineet Bhagat,Adv.

For Respondent(s) Mr. Kishore Rawat,Adv.  
Mr. Dhiraj,Adv.  
Mr. M.K. Dua,Adv.  
  
Mr. Satyendra Kumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the petitioner.

The Special Leave Petition is dismissed.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master